

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-759/2017
In
OA-3116/2016**

New Delhi this the 4th January, 2018

**Hon'ble Ms. Jasmine Ahmed, Member (J)
Hon'ble Ms. P.Gopinath, Member (A)**

Sh. Netra Pal Singh,
Aged about 40 years,
S/o Sh. Sri Prakash,
R/o Village Indergarhi,
Ambedkar Colony, Gali No.2,

Ghaziabad (UP) Petitioner
(By Advocate: Shri S.K.Gupta)

Versus

Sh. Rajeev Yadav,
Commissioner,
Customs, Central Excise & Service Tax,
CGO Complex-II, Kamla Nehru Nagar,
Ghaziabad (UP). ... Respondent

(By Advocate : Shri A.K.Singh)

ORDER (ORAL)

By Hon'ble Ms. Jasmine Ahmed, Member (J)

Learned counsel for the applicant on instructions, wants to withdraw this CP and requests for final hearing of the OA.

2. In view of above submissions of learned counsel for the applicant, the CP is dismissed as withdrawn. Notice issued to the respondent is discharged.

(P. Gopinath)
Member (A)

(Jasmine Ahmed)
Member (J)

/rb/